

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 633/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE PARTIES: Ramchand Atmaram Nagpal
V/s.
Varun Industries Limited & Ors.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

TCP No. 633/I&BP/NCLT/MB/MAH/2017

None present.

However, on perusal of records, it has been observed that the Petitioner's side has not filed Form 5 as mentioned in Notification (GSR 732(E)) dated 29.06.2017. Therefore, this Petition is hereby **abated** with liberty to proceed as mentioned in the Notification dated 29.06.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)